

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 403**

**Restoration App/166/ND/2023 IN IB/2742/ND/2019**

**IN THE MATTER OF:**

Kusum Dwivedi & Ors

...

Applicant

Versus

Three C Shelters Pvt Ltd

...

Respondent

**Under Section 7 of IBC 2016.**

**Order delivered on 01.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant

: Mr. Senthil Jagadeesan, Sr. Adv., Mr. Nitesh Jain,  
Mr. Vatsal Chandra, Mr. Sajal Jain, Adv.

For the Respondent No. 3

: Mr. KPS Kohli, Mr. Kartik Mittal, Adv.

For the R-11

: Mr. Ankush Bhardwaj, Adv.

**ORDER**

**Restoration Application No. 166/ND/2023**

Learned Counsel for the respondent has submitted that in this matter, respondent is yet to file reply. Reply, if any be filed within a week, failing which, next step will follow. Let this matter be posted to 08.02.2024.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**